

November 13, 1991; and

(b) if so, the remedial steps taken proposed to be taken to rectify the malfunctioning of DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Government has directed DDA to set up an efficient grievance redressal machinery under the supervision of a senior Commissioner to ensure that all complaints relating to allotment of houses and plots are promptly dealt with. The problems faced by the allottees in getting prompt intimation of flat allotment and in making payment are being addressed by DDA in a number of recent instructions issued to the Housing Wings DDA has been instructed to pay attention to the quality of construction. The Vigilance Wing of DDA investigates reported cases of alleged corruption.

Losses by LD.R.L. and H.A.L.

3327. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the LD.P.L. and HAL have been running in losses for a long time;

(b) the amount paid to them during the last five years from Drug Price Equilisation Account;

(c) whether these companies have been paid excess amount;

(d) if so, the details thereof;

(e) the liability assessed in the case of each of them; and

(f) the balance recoverable from them as on date?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) IDPL has been running into losses for the last several years. HAL has been earning marginal profits since 1987-88 and the net profit of the company in 1990-91 is Rs 79.00 lakhs.

(b) During the period of 1986-91, the aggregate payment made to IDPL and HAL from Drug Price Equilisation Account was about Rs. 5.00 crores and Rs. 1.32 crores respectively.

(c) and (d). The account is being scrutinised and the information will be laid on the Table of the House, as soon as possible.

(e) and (f). As on date the liability against M/s IDPL and PAL has been worked out at Rs. 396.26 lakhs and Rs. 36.66 lakhs respectively. Both the companies have not paid any amount to the Government and the entire amount of liability is recoverable from them.

Selection of Contractors by Chandigarh Administration

3328. SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the norms followed by the Chandigarh Administration for selection of contractors to execute various major civil works;

(b) the particulars of the contractors selected for laying the infrastructure like sewerage etc; and

(c) the details of the procedure followed for this purpose including the date of the tender and the assignment of the works?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The enlistment of contractors is generally done by the

Chandigarh Admn. in accordance with the norms prescribed in the manual of orders of Punjab PWD, B&R/P.H. Branch. However, since 1989, the norms in respect of buildings and roads, works were modified to the extent that Class-I contractors were allowed to tender for works only upto Rs. 50 lacs. and for works costing Rs. 50 lacs. and above and also for works of special nature, the tenders were to be pre-qualified.

(b) A list of contractors selected/pre-qualified for major civil works since 1989, is

enclosed at statement (I).

(c) As stated above, the procedure laid down in manual orders of Punjab PWD/ B&R/PH Branch are followed for enlistment of contractors. For buildings and roads works costing more than Rs. 50 lacs. and above and works of specialised nature were awarded after pre-qualification of the agencies after giving wide publicity in the press. The details of the major civil works awarded since 1989 are given in the statement enclosed at statement-II.

STATEMENT—I*Particulars of contractors selected/pre-qualified for Major Civil works since, 1989.*

<i>Sl. No.</i>	<i>Name of work</i>	<i>Names of agencies pre-qualified</i>
1. (a)	Construction of Block 'A' in New General Hospital Sector 32, Chandigarh (Building portion only), Phase - I.	<ol style="list-style-type: none"> 1. M/s.Sal Project Construction Co. Pvt. Ltd., Chandigarh. 2. M/s.R.K. Brother, Patiala. 3. M/s. Pavani Civil Construction Pvt. Ltd., New Delhi. 4. M/s. Punjab Chemi Plants Ltd., Chandigarh. 5. M/s. Chatter Singh & Co., Chandigarh. 6. M/s.Modern Construction Co., Bhatinda. 7. M/s. Raj Kishan & Co., Chandigarh. 8. M/s. Prem Constructions, Chandigarh. 9. M/s. Sakar Contracts India (P) Ltd. New Delhi. 10. M/s. Bhurjee Associates Pvt. Ltd. Chandigarh. 11. M/s. Jwan Builders, New Delhi, 12. M/s. SikandConstructions (Project) Co., New Delhi. 13. M/s. Frontier Contracts Constructions Pvt. Ltd. Chandigarh 14. M/s.Surindera Const. Co., Chandigarh.

<i>Sl. No.</i>	<i>Name of work</i>	<i>Names of agencies pre-qualified</i>
15.		M/s. A.C. Builders (Pvt.) Ltd., Chandigarh.
16.		M/s. Kalsi Constructions Co., S.A.S. Nagar, Mohali.
17.		M/s. Gajinder Singh & Co., Amritsar.
18.		M/s. Astra Constructions Pvt. Ltd., New Delhi.
19.		Ms. Tesera Indo Construction Co. Pvt. Ltd., Chandigarh.
20.		M/s. D.S.S. Pannu & Associates Pvt. Ltd., Chandigarh.
21.		M/s. Raja Ram & Sons Pvt. Ltd. Chandigarh.

Particulars of Major Civil Works Showing the date of tender and assignement of works since 1989

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
1. (a)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh (Building portion only) Phase-I Rs. 86 lacs)	6.8.90	29.8.90 M/s. Sakar Contracts (India) Pvt. Ltd. New Delhi	The work allotted after pre-qualification of agencies.
2. (b)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh Building portion only) Phase-II) Rs. 83 lacs.	6.8.90	29.8.90 M/s. Sakar Contracts (India) Pvt. Ltd. New Delhi.	The work allotted after pre-qualification of agencies.
1. (c)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh (Building portion only) Phase-III. Rs. 84 lacs.	6.8.90	29.8.90 M/s. Kalsi Construction Co. Mohall	—do—
1. (d)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh (Building portion only) Phase-IV, Rs. 86 lacs.	6.8.90	29.8.90	—do—
2.	Constructing Govt. College for Girls Block-B, Phase-IV, (2nd & 3rd floor) Sec. 42, Chandigarh Rs. 70 lacs.	15.3.91	24.6.91 M/s. Lekh Raj & Bros. Chandigarh.	The work allotted pre-qualification of Agencies.

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
3.	Construction of 32 Nos. Type-V (cluster type) four storeyed houses for Govt. employees in Sec. 1988, Chandigarh Rs. 70 lacs.	6.691	—	Tender case under process
4. (a)	Construction of 96 Nos. houses type - II & III (Cluster type) four storeyed for Govt. employees in Sec. 338 Chandigarh Rs. 62.00 lacs.	19.10.91	21.2.91 M/s. D.S. Pannu & Associates Pvt. Ltd.	(Since there was no reasonable response from pre qualified agencies, so open tenders were called.) The work allotted after pre-qualification of agencies.
4. (b)	Construction of Multi-stroyed Block from Basement to 2nd floor (frame structure) in New Mini Sectt. Sec. 17, Chandigarh Rs. 120 lacs.	4.490	6.6.90 M/s. D.S. Pannu & Associates Pvt. Ltd.	The work allotted after pre qualification of agencies.
4. (c)	Construction of front and back single-storeyed block with basement in New Mini Sectt. Bldg. Sec. 17 Cha. digarh Rs. 65. Lacs.	19.1.90	14.3.90 M/s. D.S. Pannu & Associates Pvt. Ltd.	—do—
5.	Construction of Hockey Stadium Block-B Sports Complex, Sec. 42, Chandigarh Rs. 116 lacs.	24.5.90	27.9.90 M/s. Amarnath Aggarwal Const. Pvt. Ltd.	The work was allotted after pre-qualification.
6.	Constructing Hockey Stadium Block - B & D with 4 Nos. TV Towers in Sports Complex, Sec. 42, Chandigarh Rs. 92 lacs.	22.6.90	18.9.90 M/s. Punjab Power Generation Machines Ltd.	—do—

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1. 2		3	4	5
7.	Construction of Govt. College for Boys, Sec. 46, III Phase, Chandigarh (1st, 2nd & 3rd floor) Rs. 90 lacs	20.3.91	31.5.91 M/s. Thukral Constructions.	No. response from pre-qualified Agencies and thus open tender were called.
8.	Construction of Judicial Record Room (Advocate General Block) in the premises of Punjab & Haryana High Court, Chandigarh Rs. 62 lacs.	19.7.91	18.11.91 M/s. Kundal Lal Pari Ram & Bros.	Open tenders were called for ensure better competition
9.	designing, supplying, installing, testing, and commissioning of electric machines at water price works, Kajauli-Augmentation opened of water supply scheme Phase-III N.I.T. amount Rs. 65 lacs tendered amount Rs. 125 lacs.	5.11.90 price bid opened on 28.12.90	7.6.91 M/s. Subhash Projects & Marketing Ltd.	The work was allotted after pre-qualification of agencies.
10.	Designing, supplying, installing testing and commissioning of diesel pumping machinery at Water Works, Kajauli-augmentation of water Supply Scheme, Phase-III. N.I.T. Amount Rs. 67 lacs.	5.11.90 price bid opened on 28.12.90	7.6.91 M/s. International Pumps & Projects.	—do—

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
11.	Designing, supplying, installing, testing, and commissioning electric pumping machinery at Water Works, Sec. 39, Chandigarh on N.I.T. amount Rs. 22 lacs, Tendered amount Rs. 56 lacs.	5.11.90 price bid opened on 28.12.90	28.7.91 M/s. International Pumps & Projects.	—do—
12.	Designing, supplying, installing, and commissioning, diesel Pumping machinery at water Works, Sec. 39, Chandigarh on N.I.T. amount Rs. 28 lacs, tendered amount Rs. 53 lacs.	12.10.90 Price bid opened on 28.12.90	28.6.91 M/s. A.E.C. New Delhi.	—do—

STATEMENT —II

Particulars of Major Civil Works Showing the date of tender and assignment of works since 1989

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remarks
1.	2	3	4	5
1. (a)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh Building portion only (Phase-II) Rs. 86 lacs.	6.8.90	29.8.90 M/s. Sakar Contracts (India) Pvt. Ltd. New Delhi	The work allotted after pre-qualification of agencies.
2. (b)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh Building portion only (Phase-II) Rs. 83 lacs.	6.8.90	29.8.90 M/s. Sakar Contracts (India) Pvt. Ltd. New Delhi.	The work allotted after pre-qualification of agencies.
1. (c)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh (Building portion only) Phase-III. Rs. 84 lacs.	6.8.90	29.8.90 M/s. Kalsi Construction Co. Mohali	—do—
1. (d)	Construction of Block 'A' in New General Hospital, Sec. 32, Chandigarh (Building portion only) Phase-IV, Rs. 86 lacs.	6.8.90	29.8.90 M/s. Kalsi Construction Co. Mohali.	—do—

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
2.	Constructing Govt. College for Girls Block-B, Phase-IV, (2nd & 3rd floor) Sec. 42, Chandigarh Rs. 70 lacs.	15.3.91	24.6.91 M/s. Lekh Raj & Bros. Chandigarh.	The work allotted pre-qualification of Agencies.
3.	Construction of 32 Nos. Type-V (cluster type-V) four storeyed houses for Govt. employees in Sec. 1988, Chandigarh Rs. 70 lacs.	6.6.91	— (Since there was no reasonable response from pre qualified agencies, so open tenders were called.)	Tender case under process
4. (a)	Construction of 96 Nos. houses type - II & III (Cluster type) four storeyed for Govt. employees in Sec. 338 Chandigarh Rs. 62.00 lacs.	19.10.91	21.2.91 M/s. D.S. Pannu & Associates Pvt. Ltd.	The work allotted after pre-qualification of agencies.
4. (b)	Construction of Multi-storeyed Block from Basement to 2nd floor (frame structure) in New Mini Sectt. Sec. 17, Chandigarh Rs. 120 lacs.	4.4.90	6.6.90 M/s. D.S. Pannu & Associates Pvt. Ltd.	The work allotted after pre-qualification of agencies.
4. (c)	Construction of front and back single-storeyed block with basement in New Mini Sectt. Bldg. Sec. 17 Chandigarh Rs. 65. Liacs.	19.1.90	14.3.90 M/s. D.S. Pannu & Associates Pvt. Ltd.	—do—

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
5.	Construction of Hockey Stadium, Block-B Sports Complex, Sec. 42, Chandigarh Rs. 116 lacs.	24.5.90	27.9.90 M/s. Amarnath Aggarwal Const. Pvt. Ltd.	The work was allotted after pre-qualification.
6.	Constructing Hockey Stadium Block - B & D with 4 Nos. TV Wowers in Sports Complex, Sec. 42, Chandigarh Rs. 92 lacs.	22.6.90	16.9.90 M/s. Punjab Power Generation Machines Ltd.	—do—
7.	Construction of Govt. College for Boys, Sec. 46, III Phase, Chandigarh (1st, 2nd & 3rd floor) Rs. 90 lacs	20.3.91	31.5.91 M/s. Thukral Constructions.	No. response from pre-qualified Agencies and thus open tender were called.
8.	Construction of Judicial Record Room (Advocate General Block) in the premises of punjab & Haryana High Court, Chandigarh Rs. 62 lacs.	19.7.91	18.11.91 M/s. Kundal Lal Pari Ram & Bros.	Open tenders were called for fensure better competition
9.	Designing, supplying, installing, testing, and comisioning of electric machines at water price works, Kajauli-Augmentation opened of water supply scheme Phase-III N.I.T. amount Rs. 65 lacs tendered amount Rs. 125 lacs.	5.11.90 price bid opened on 28.12.90	7.6.91 M/s. Subhash Projects & Marketing Ltd.	The work was allotted after pre-qualification of agencies.

Sl. No.	Name of work	Date of receipt of tender	Date of allotment & agency to whom allotted	Remark
1.	2	3	4	5
10.	Designing, supplying, installing testing and commissioning of diesel pumping machinery at Water Works, Kajauli-augmentation of water Supply Scheme, Phase-III. N.I.T. Amount Rs. 67 lacs.	5.11.90 price bid opened on 28.12.90	7.6.91 M/s. International Pumps & Projects.	—do—
11.	Designing, supplying, installing, testing, and commissioning electric pumping machinery at Water Works, Sec. 39, Chandigarh N.I.T. amount Rs. 22 lacs. Tendered amount Rs. 56 lacs.	5.11.90 price bid opened on 28.12.90	28.7.91 M/s. Trading Engineers	—do—
12.	Designing, supplying, installing, and commissioning, diesel Pumping machinery at water Works, Sec. 39, Chandigarh N.I.T. amount Rs. 28 lacs. tendered amount Rs. 53 lacs.	12.10.90 Price bid opened on 28.12.90	28.6.91 M/s. A.E.C New Delhi.	—do—